

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-494
TO BE ANSWERED ON 05/02/2021

CLAIMS UNDER PMFBY

494 Shri Binoy Viswam:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) the total number of pending claims under the Pradhan Mantri Fasal Bima Yojana (PMFBY) and the total value of such claims;
- (b) the total number of beneficiaries enrolled in the PMFBY in the last three years, year wise and State-wise; and
- (c) the total number of claims filed and disbursed from March 2020 to January 2021 during the COVID-19 pandemic?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (c): As per provisions of Pradhan Mantri Fasal Bima Yojana (PMFBY), there is no need to file the crop loss/ claims intimation in case of wide spread natural calamities such as drought, flood etc. as the claims are calculated on the basis of shortfall in yield of the notified insurance unit at the end of season. The end season, prevented sowing and midseason adversity claims are settled on the basis of Area Approach for which yield data/crop damage report are provided by concerned State Government.

However, the risk impacting very few areas/land such as losses due to localized risks of hailstorm, landslide, inundation, cloud burst, natural fire and post-harvest losses due to unseasonal rains/cyclone/hailstorms are calculated on the basis of crop loss assessment at individual insured farm level. Hence, farmers have to intimate the loss of their crops to the concerned insurance company/State Government/ financial institutions. Such crop losses are assessed by a joint committee comprising representatives of State Government and concerned insurance company.

Claims of Rs. 3.9 crore, 938.9 crore and Rs. 1739.1 crore are pending against reported claims for the years 2017-18, 2018-19 and 2019-20 respectively due to various reasons like delayed transmission of yield data; late release of their share in premium subsidy by some States, yield related disputes between insurance companies and States, non-receipt of account details of some farmers for transfer of claims and National Electronic Funds Transfer (NEFT) related issues etc.

State-wise and year-wise details of farmer applications enrolled during last three years are given in **Annexure**.

Total claims of Rs. 30802.02 crore have been settled for 256.29 lakh farmers during the COVID-19 pandemic from March 2020 to January 2021.

**State-wise details of Farmer Applications Insured in 2017-18 to 2019-20
under PMFBY**

State/UT Name	Farmers Applications Insured (number in lakh)			
	2017-18	2018-19	2019-20	Total
A & N Islands	0.004	0.007	0.001	0.012
Andhra Pradesh	18.3	24.5	27.9	70.7
Assam	0.553	0.7	10.4	11.7
Bihar	23.0	-	-	23.0
Chhattisgarh	14.7	15.7	40.3	70.8
Goa	0.01	0.003	0.01	0.02
Gujarat	18.0	21.7	24.8	64.5
Haryana	13.4	14.4	17.0	44.8
Himachal Pradesh	3.8	2.7	2.8	9.3
Jammu & Kashmir	1.6	1.5	-	3.1
Jharkhand	12.0	12.9	10.9	35.8
Karnataka	20.9	19.9	21.6	62.3
Kerala	0.6	0.6	0.6	1.7
Madhya Pradesh	70.3	74.2	77.3	221.8
Maharashtra	102.7	148.3	145.6	396.7
Manipur	0.1	0.01	0.03	0.1
Meghalaya	0.03	0.01	0.01	0.05
Odisha	18.9	21.0	47.8	87.8
Puducherry	-	0.1	0.1	0.2
Rajasthan	91.1	71.9	86.0	249.0
Sikkim	0.01	0.002	0.0002	0.02
Tamil Nadu	15.1	24.2	38.6	77.9
Telangana	11.0	7.9	10.1	29.0
Tripura	0.1	0.02	0.3	0.5
Uttar Pradesh	54.2	61.3	46.8	162.3
Uttarakhand	2.2	1.9	2.1	6.2
West Bengal	40.4	51.3	-	91.6
GRAND TOTAL	533.0	576.8	611.3	1,721.0
